

giving technical guidance to State Governments.

Admission against the Unreserved Seats in Lady Hardinge Medical College, New Delhi

10002. SHRI B. K. DASCHOW-DHURY : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of students admitted against unreserved seats in the first year course of M.B.B.S. in the Lady Hardinge Medical College last year ;

(b) their break-up State-wise *i.e.* those who have passed the pre medical or its equivalent or higher examination from

Universities situated in various States ;

(c) the percentage of marks in pre-medical or equivalent examination obtained by students upto which admissions have been made against un reserved seats ;

(d) whether it is not a fact that the standard of assing marks is not uniform in all the Universities ; and

(e) whether it is proposed to conduct pre-entry test for admission to this college to remove anomalies in standards and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) 68.

(b)	Name of the State/ Union Territory	Name of the University/ Board	Total number from the State
1.	Uttar Pradesh	(i) Aligarh	3
		(ii) Meerut	6
		(iii) Intermediate Board, U.P.	8
2.	Rajasthan	(i) Rajasthan	10
		(ii) Jodhpur	1
3.	Gujarat	(i) Gujarat	13
		(ii) Saurashtra	18
4.	Jammu and Kashmir	Jammu and Kashmir	3
5.	Haryana	Kurukshetra	2
6.	Delhi	Delhi	4
			68

(c) 67% (in the case of Scheduled Caste candidates 50.66%).

(d) Standards are not uniform.

(e) The Delhi University is considering a proposal to hold a competitive pre-entry test for admission to Lady Hardinge Medical College.

Removal of Defects from Family Planning Campaign

10003. SHRI B. K. DASCHOW-DHURY : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state .

(a) whether Government have considered

to remove the family planning campaign defects in the near future ; and

(b) if so, the details thereof and the steps taken by Government to remove those defects ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) : (a) Steps are continuously being taken for removal of shortcomings in the Family Planning Programme, as far as practicable.

(b) Shortcomings reported in the Programme mainly are :

1. Inadequate infrastructure.

2. Shortage of trained technical personnel particularly in the rural areas.
3. Wide gap between the awareness and acceptance of the Programme.

The steps taken to remove the above-mentioned shortcomings and further invigorating the family planning movement in the country include :

1. Bringing expeditiously on ground the full basic infra-structure with a view to motivating the people in favour of Family Planning and providing supplies and services nearest to their homes.
2. Increasing number of teaching institutions and adding seats to the existing institutions so that a larger number of technical personnel including doctors, lady health visitors, Auxiliary Nurse Midwives etc., become available for the Programme.
3. Increasing training facilities for the serving personnel so that they can offer better services.
4. Increasing educational and motivational efforts. It is proposed to intensify extension education and introduce population education programme.
5. Involvement of private medical practitioners, homoeopaths and practitioners of indigenous systems of medicine on a larger scale in the programme by giving them orientation training.
6. Introduction of new schemes like intensive work and additional inputs in populous districts, selected areas, organised sectors and post partum work in bigger hospitals where large number of deliveries take place.
7. Providing greater mobility for the peripheral staff.
8. Immunization of infants and pre-school age children with triple antigen; immunisation of mothers against tetanus; prophylaxis against

nutritional anaemia; and nutritional programme for control of blindness due to vitamin A deficiency—these schemes have been taken up to make the family planning programme a truly family welfare movement to provide direct evidence to convince the community of the interest of the family planning programme in the general health and welfare of children and mothers.

9. Effective supervision and guidance from the District and State Officers as well as through visits of Senior Officers from the Centre.

Revision of Agreement with National Iranian Oil Company for Reduction in Price of Darius Crude

10004. SHRI RABI RAY ;
SHRI YASHPAL SINGH ;
SHRI HIMATSINGKA ;
SHRI SHIVA CHANDRA JHA;
SHRI DEVEN SEN ;

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that Government sent a team last week to Iran to request the National Iranian Company for a reduction in the prices of Darius crude that is being supplied to Madras Refinery ;

(b) if so, whether it is also a fact that the said company has rejected the Indian request for a reduction in the price of Darius crude ; and

(c) what further steps Government are taking on that score ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes, a team of four members visited Iran last month.

(b) Yes.

(c) The matter is under examination. It is not in the public interest to disclose the nature of possible steps at this stage.